

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

E.P. No. 2 of 2014 in
Appeal No.176 of 2011

Dated : 22nd May, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

PPN Power Generating Co. Pvt. Ltd. ... Appellant(s)

Versus

Tamil Nadu Generation & Distribution Corporation Ltd.Respondent(s)

Counsel for the Appellant(s) : Mr. Rahul Balaji
Mr. Senthil Jagadeesan
Ms. Shruti Iyer
Mr. Govind Manoharan for petition

Counsel for the Respondent (s):

ORDER

Admit. Issue notice to the Respondents returnable on 29.05.2014.
Dasti service is permitted.

Post the matter on **30.05.2014**.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

hcj/kt